

†[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): No, Sir. A total of 110 persons are reported to be missing from the Fazilka Sector. The International Red Cross have been requested to extend their help in tracing these missing nationals.]

CONFIRMATION OF HINDI ASSISTANTS

*490. SHRI D. THENGARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of U.P.S.C. qualified Hindi Assistants working in the various Ministries and offices;

(b) the number of those who have been confirmed in each of the Ministry/Office; and

(c) the number of those who are eligible for confirmation and whether their seniority will be affected due to the delay in their confirmation?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) to (c) Information is being collected and will be laid on the Table of the House as early as possible.

The seniority of Hindi Assistants in each Ministry/Office is determined by the order of merit obtained in the examination held by the Union Public Service Commission and is not affected by delay in confirmation except where the delay is due to unsuitability of the person concerned.

RECONSTRUCTION OF ST. PAUL'S CATHEDRAL IN AMBALA

*491. SHRI A. D. MANI: Will the Minister HOME AFFAIRS be pleased to state:

(a) whether any proposals have been received by Government for the reconstruction of St. Paul's Cathedral

†[] English translation.

in Ambala and the mosques at other places destroyed during the recent conflict with Pakistan; and

(b) if so, what is the reaction of Government to these proposals?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) No, Sir.

(b) Does not arise.

TRANSLATION OF BASIC SANSKRIT WORKS IN OTHER INDIAN LANGUAGES

*492. SHRI R. R. DIWAKAR: Will the Minister of EDUCATION be pleased to state:

(a) whether Government have any comprehensive plan getting translated basic Sanskrit works in different subjects, in Hindi and in other Indian languages; and

(b) if not, what other steps are being taken by Government to enrich the Indian languages so far as their vocabulary is concerned?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN): (a) and (b) A statement is laid on the Table of the Sabha.

STATEMENT

Translation of Basic Sanskrit Works in other Indian Languages

(a) and (b) There is no comprehensive plan at present to bring out translations of basic Sanskrit works in other Indian languages. Grants are, however, being paid to Voluntary Sanskrit Organisations *inter-alia* for bringing out translations of basic Sanskrit texts in Hindi and other Indian languages. As regards, enrichment of vocabulary of Indian languages, the Commission for Scientific and Technical Terminology is already seized of the problem in order that the maximum possible uniformity in all Indian languages may

be ensured, about 60% to 70% of the terms finalised by the Commission are based on Sanskrit roots.

ACTION AGAINST PERIODICALS PUBLISHING ANTI-NATIONAL MATERIAL

*493. SHRI JAGANNATH PRASAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have taken action against any periodicals for their anti-national publications during the period of recent aggression by Pakistan; and

(b) if so, what is their number language-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) No, Sir.

(b) Does not arise.

SECRET TRANSMITTER OPERATING IN NAGALAND

*494. SHRI JAGAT NARAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that a secret transmitter has been illegally operating in Nagaland for some time; and

(b) if so, whether any steps have been taken to locate this transmitter?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) and (b). An unidentified transmitter operated in Nagaland between 20th and 23rd September, 1965. A close watch is being kept to locate it.

PLANTS FOR LUBRICANTS

*495. { SHRI ARJUN ARORA:
KUMARI SHANTA
VASISHT:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether any collaboration agreements have been signed for setting up plants for the manufacture of lubricants; and

(b) if so, who are the collaborators?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): (a) Yes, Sir.

(b) Esso Standard Eastern, Inc. of U.S.A.

S.P.E. RAIDS ON COMMERCIAL FIRMS

*496. SHRI D. THENGARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of raids conducted since January, 1965 by S.P.E. on commercial firms and residences of businessmen;

(b) the nature of incriminating material found in these raids; and

(c) the action taken against persons found in possession of such incriminating material?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) According to the information available in the office of the Director of C. B. I., 198 such raids were conducted.

(b) In these raids, gold bars, silver bars, currency, records of the firms, vouchers, cement and G. C. sheets were recovered.

(c) 98 cases have been registered by the S. P. E. against the firms/ persons, of which one has ended in conviction, 2 are under trial, 6 are pending departmental action and 89 are pending investigation.